Rules for the appointment of Asstt. Advisor of Homoeopathy in Ministry

1973. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether post of Assistant Advisor, Homoeopathy in the Minisrty of Health is lying vacant since long and if so, the reasons for not filling it up; and
- (b) when is it likely to be filled up now?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) and (b). The post of Assistant Advisor, Homoeopathy in the Ministry of Health and Family Welfare is at present lying vacant as the permanent incumbent of the post has been appointed to the post of Deputy Advisor (Homoeopathy) on ad-hoc basis. He is also looking after the work of Assistant Advisor (Homoeopathy). The question of filling up this post will arise only after he is appointed to the post of Deputy Advisor (Homoeopathy) on a regular basis in accordance with the Recruitment Rules, or the post is vacated on regular basis by him otherwise.

Adverse effect of contraceptives and Medicines on Pregnant Women

1974. SHRI CHINTAMANI JENA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that indiscriminate use of drugs and contraceptives by pregnant women has resulted in the birth of number of handicapped children;
- (b) if so, whether Government have conducted any survey in this regard; and
- (c) if so, the details and the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMI-LY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) to (c). There is no specific evidence to suggest that indiscriminate use of drugs by pregnant women has resulted in the birth of a number of handicapped children. However there are certain drugs which when given in large doses are likely to affect foetus adversely, but the use of such drugs is not advised during pregnancy. Studies are being conducted by ICMR to further identify such drugs. As contraceptives are not taken during pregnancy, the question of their use leading to the births of handicapped children does not arise.

Passenger Train between Jhoradi and Tatanagar

1975. SHRI MANMOHAN TUDU: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government have a proposal to provide a passenger train between Jhoradi of Mayurbhanj district in Orissa and Tatanagar;
- (b) if so, whether such proposal will be taken into consideration during the current financial year; and
- (c) if not, the expected time of the implementation of such proposal?

THE DEPUTY MINISTER IN THE MINISTRIES OF RAILWAYS, AND EDUCATION AND SOCIAL WELFARE AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRIMALLIKARJUN): (a) No.

(b) and (c). Do not arise.

Annual G.P.F. statement of Delhi Administration Employees

1976. SHRIMATI SANYOGITA RANE: Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to refer to the reply given to Unstarred Question No. 5623 on the 30th March, 1981 and state the progress made by the Delhi Administration in issuing up to date Annual General